

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH

HYDERABAD.

MA 935/au in O.A.No.197 OF 1992

Between:

A.P.V. SUBBIAH

...

Applicant

AND

- 1) The Union of India  
represented by the Secretary to  
Govt. Personnel & Training  
Ministry of Personnel & Training,  
Govt. of India, New Delhi.
- 2) Union Public Service Commission  
represented by its Secretary,  
Dholpur House, New Delhi.
- 3) The Govt. of Andhra Pradesh,  
represented by its Chief Secretary  
Secretariat Buildings, Hyderabad.
- 4) The Govt. of Andhra Pradesh,  
represented by its Spl. Chief  
Secretary to Government,  
Revenue Dept, Secretariat, Hyd.

... RESPONDENTS

AFFIDAVIT FILED BY HIS APPLICANT

I, A.P.V. Subbiah S/o.Late Rangaiah, aged 59 years,  
R/o.Hyderabad do hereby solemnly and sincerely affirm and  
state on oath as follows:

I am the 'Applicant' in O.A.No.197 of 1992, and as  
such I am well acquainted with the facts of the case.

That, I prayed for directions in the above said O.A.  
to the respondents to review my case for the I.A.S. Select  
list 1985 in view of the revision of my dates of regulari-  
sation and confirmation based on revision of my seniority  
in the Cadre of Dy.Collector.

CONTD.... 2/-

Subbiah  
DEPONENT

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That I have no objection if the selection committee reviews my case for 1985 by following the same procedure which they had adopted at the time of drawal of original select list in December 1985. I also submit that I do not wish to challenge the result of review.

Deponent.

Solemnly affirmed this the 14<sup>th</sup>  
day of November 1994 and the  
deponent has signed his name  
in my presence at Hyderabad.

C. S.  
(C. SURYANA RAYANA)  
ADVOCATE, Hyderabad

ORIGINAL  
GENERAL

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL HYDERABAD, PUNCH AT  
HYDERABAD.

M.A. NO. 935 1994.

O.A. NO. 197 IN 1992.

~~Petition to condone delay of  
days in filing counter affidavit~~

Permission to file Affidavit

Mr. \_\_\_\_\_

Sr. Addl. Standing Counsel for C.G./Rlys.

Mr. A.P.V. Subbaiah  
Counsel for the applicant (s) P-in-Person

Mr. N.R. Deva Raj

Mr. D.P.R. Reddy